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1	2
Chhattisgarh	5000000
Gujarat	11800000
Haryana	32800000
Himachal Pradesh	200000
Jammu and Kashmir	3800000
Karnataka	24850000
Kerala	19950000
Madhya Pradesh	1950000
Maharashtra	51538000
Manipur	6500000
Mizoram	2000000
Nagaland	3000000
Odisha	300000
Rajasthan	5500000
Tamil Nadu	3000000
Telangana	3000000
Uttar Pradesh	120880000
Uttarakhand	9100000
West Bengal	2300000
TOTAL	33,54,93,000

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**Registered Madrasas in the country**

†118. SHRI RAKESH SINHA: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the total number of registered Madrasas in the country, State-wise;
- (b) the number of unregistered madrasas in the country;

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†Original notice of the question was received in Hindi.

- (c) the language in which education is provided in these madrasas; and
- (d) whether the National Council of Educational Research and Training (NCERT) books are taught in these masrasas for the subjects of Mathematics, Science and Sociology?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI):  
(a) and (b) The State-wise details of recognised and un-recognised Madarsas in the country as per Unified District Information System for Education (2018-19) are given in Statement (See below).

(c) and (d) Based on National Curriculum Framework - 2005, National Council for Educational Research & Training (NCERT) formulated model syllabi and textbooks on school subjects across different stages of schooling. Schools whether private or government, are affiliated to either Central Board or State Boards. Education being in the concurrent list, schools including madrasas affiliated to state education/examination boards are free to implement their state syllabi and textbooks or adopt/adapt NCERT's syllabi and textbooks. CBSE and NIOS adopt syllabi developed by the NCERT. Presently, 28 states/UTs adopt/ adapt NCERT syllabi and textbooks at different stages. These are- Arunachal Pradesh, Sikkim, Uttar Pradesh, Uttarakhand, Karnataka, Mizoram, Manipur, Lakshadweep, Pudduchery, Andaman and Nicobar Island, Gujarat, Daman and Diu, Dadra and Nagar Haveli, Chhattisgarh, Madhya Pradesh, Jharkhand, Punjab, Chandigarh, Jammu and Kashmir, Himachal Pradesh, Kerala, Bihar, Delhi, Haryana, Tripura, Goa, Rajasthan and Assam.

As per information furnished by M/o Human Resource Development, there are broadly two types of Madarsa system of education in India namely-

- (i) Madrasa Darse Nizami which are run by public charity. Such Madarsas are not bound to follow the curriculum of School Education of the respective State. Medium of education is Arabic, Urdu and Persian.
- (ii) Madarsa Darse Aliya- This category of Madarsas are affiliated with the Madarsa Education Board in respective state/s. Such Madarsas follow the curriculum of school education of the respective state/s. These Madarsas use textbooks published by the 'State Textbook Corporation/agencies. If the State/s follows NCERT curriculum and textbooks in school education, in the same manner the Madrasa Darse Aliya follows curriculum and textbooks.

Recently the state of Uttar Pradesh has decided to follow NCERT textbooks in Madrasas.

**Statement-I***State/UT-wise details of Registered Madarsas in the Country*

Sl. No.	State/UT	Number of Madarsa -2018-19	
		Recognized	Unrecognized
1	2	3	4
1.	Andaman and Nicobar Islands	0	0
2.	Andhra Pradesh	12	246
3.	Arunachal Pradesh	0	0
4.	Assam	0	179
5.	Bihar	1582	175
6.	Chandigarh	0	3
7.	Chhattisgarh	267	60
8.	Dadra and Nagar Haveli	0	0
9.	Daman and Diu	1	0
10.	Delhi	0	0
11.	Goa	0	0
12.	Gujarat	4	0
13.	Haryana	2	14
14.	Himachal Pradesh	1	0
15.	Jammu and Kashmir	34	2
16.	Jharkhand	22	141
17.	Karnataka	13	7
18.	Kerala	3	0
19.	Lakshadweep	0	0
20.	Madhya Pradesh	1864	85
21.	Maharashtra	46	108
22.	Manipur	21	0
23.	Meghalaya	0	0

1	2	3	4
24.	Mizoram	0	0
25.	Nagaland	0	0
26.	Odisha	43	9
27.	Puducherry	0	0
28.	Punjab	0	17
29.	Rajasthan	2464	29
30.	Sikkim	0	0
31.	Tamil Nadu	0	0
32.	Telangana	0	180
33.	Tripura	181	0
34.	Uttar Pradesh	11621	2907
35.	Uttarakhand	342	31
36.	West Bengal	609	685
TOTAL		19132	4878

**Diversion of funds released for other purposes**

119. SHRI T. G. VENKATESH: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has observed that funds received for various schemes under the Ministry are being diverted by the State Government for other purposes;

(b) if so, the details of the funds released so far since 2014, scheme-wise;

(c) the details of the funds diverted for other purposes; and

(d) the action being taken by Government to stop such diversion of funds in future?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI):

(a) Ministry of Minority Affairs implements the Pradhan Mantri Jan Vikas Karyakram (PMJVK), earlier known as Multi-sectoral Development Programme (MsDP), through